

GAHC010197042023



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/64/2023

RANA SAIDUR ZAMAN

VERSUS

THE UNION OF INDIA AND 5 ORS.
REPRESENTED BY THE SECRETARY, MINISTRY OF CIVIL AVIATION, RAJIV
GANDHI BHAVAN, NEAR SAFDARJUNG AIRPORT, NEW DELHI- 11003

2:THE AIRPORT AUTHORITY OF INDIA
REPRESENTED BY ITS CHAIRMAN
BY ITS CHAIRMAN RAJIV GANDHI BHAWN
NEAR SAFDARJUNG AIRPORT NEW DELHI- 1100013

3:THE DIRECTOR GENERAL OF CIVIL AVIATION
RAJIV GANDHI BHAWN
NEAR SAFDARJUNG AIRPORT NEW DELHI- 1100013

4:THE REGIONAL EXECUTIVE DIRECTOR
AIRPORTS AUTHORITY OF INDIA
REGIONAL HEADQUARTER
NORTH-EAST REGION
LOKOPRIYA GOPINATH BORDOLOI INTERNATIONAL AIRPORT
GUWAHATI- 781005

5:THE AIRPORT DIRECTOR
AIRPORT AUTHORITY OF INDIA LOKOPRIYA GOPINATH BORDOLOI
INTERNATIONAL AIRPORT
GUWAHATI- 781015

6:GENERAL MANAGER
AERO
NORTH EAST REGION
AIRPORTS AUTHORITY INDIA
REGIONAL HEADQUARTER
NORTH EASTERN REGION
GBI AIRPORT GUWAHATI
ASSAM- 78101

For the petitioner : Rana Saidur Zaman, petitioner in person

– B E F O R E –

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

29-09-2023

The petitioner present in person prays for time to prepare and address the Court regarding the relief sought for in this PIL.

List after fifteen days.

JUDGE

CHIEF JUSTICE

Comparing Assistant